

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/195/(IB)/2017
NAME OF THE PETITIONER(S) : SREENIDHI TRADING COMPANY
NAME OF THE RESPONDENT(S) : NOBEL TECH INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Aashish Jain Duniya For - Sugara & Sugara	For Petitioner	 
2.	T. Thyagarajan for Indira Nagar.	for Respondent	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that appeal has been filed against the order dated 07.12.2012 before the Hon'ble High Court of Karnataka and prayed for time to submit xerox copy of the order. At request, time is enlarged. Put up on **17.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)